

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.2022/90

New Delhi this the 1st day of November, 1994.

HON'BLE SHRI S.R. ADIGE, MEMBER(A)  
HON'BLE MRS LAKSHMI SWAMINATHAN, MEMBER(J)

Shri R.K. Bhagat,  
S/o N.R. Bhagat,  
Asstt. Works Study Officer,  
Northern Railway,  
Baroda House,  
NEW DELHI. ...Applicant

(By Advocate : Shri B.S. Mainee)

## VERSUS

Union of India, through

The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi. ... Respondents

(By Advocate : None)

## JUDGEMENT - (ORAL)

Hon'ble Shri S.R. Adige, Member (A)

Shri B.S. Mainee, Counsel for the applicant appears and states the relief prayed for by the applicant has been granted. This O.A. has, therefore, become infructuous.

2. The O.A. is dismissed as having become infructuous. No costs.

(Lakshmi Swaminathan)  
MEMBER (J)

*Adige*  
(S.R. ADIGE)  
MEMBER (A)

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